

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHEEN ZONE, CHENNAI**

**Original Application No. 246 of 2020 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion  
SuoMotu based on the news item in  
Dinamani Newspaper, Chennai edition  
Dt.02.11.2020, "Vaiyavur and Nathappettai  
Lakes : Will become a bird sanctuary?"

...Applicant(s)

**Versus**

- 1) The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 2) The Principal Secretary to Govt.,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 3) The Additional Chief Secretary to Govt. of Tamil Nadu  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 4) PCCF (Head of Forest Force)  
Department of Forests  
PanagalMaligai, Saidapet  
Chennai – 600 015.
- 5) The Chairman  
Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600 032.
- 6) Tamil Nadu State Wetlands Authority,  
Rep. by Member Secretary,  
PanagalMaligai, Saidapet,  
Chennai – 600 015.
- 7) The District Collector,

Page No :1  
No of corrections: Nil

  
**Personal Assistant,  
O/o. Principal Chief Conservator of Forests,  
Panagal Maaligai, Saidapet,  
Chennai - 600 015.**

  
**ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF FORESTS  
AND MEMBER SECRETARY  
TAMIL NADU STATE WET LAND AUTHORITY  
CHENNAI**

Kancheepuram District,  
First Floor, Collectorate,  
Kancheepuram – 631 501.

8) District Forest Officer,  
Chengalpet Division,  
5/9, Varadharaja Farms,  
Vandavasi Road, Kancheepuram – 603 501.

9) The Commissioner,  
Kanchipuram Special Grade Municipality,  
Annai Indira Gandhi Salai,  
Kanchipuram- 631 502.

(SuoMotu impleaded as additional 9th respondent as per  
Order dt.23.11.2020.)

...Respondent(s)

**STATUS REPORT FILED BY THE 6<sup>th</sup> RESPONDENT**

I, Deepak Srivastava, IFS son Shri Gopal Krishnan Srivastava aged 57 years working as the Additional Principal Chief Conservator of Forests and Member Secretary, Tamil Nadu State Wetland Authority at Panagal Maaligai, Saidapet, Chennai-600 015 do hereby solemnly affirm and sincerely state as follows:-

1) It is respectfully submitted that I am the 6<sup>th</sup> respondent herein and as such I am well acquainted with the facts of the case on records.

2) It is respectfully submitted that, the Joint Committee constituted for the purpose reported that the Nathappetai lake which is contiguous to the Vaiyavur lake had encroachments and dumping of Kancheepuram Municipal garbage in foreshore area of the said lakes leading to the contamination of the Nathappetai lake with untreated sewage and

Page No :2  
No of corrections: Nil

  
Personal Assistant,  
Off. Principal Chief Conservator of Forests,  
Panagal Maaligai, Saidapet,  
Chennai - 600 015.

ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF FORESTS  
AND MEMBER SECRETARY  
TAMIL NADU STATE WET LAND AUTHORITY  
CHENNAI

hazardous waste. Therefore the Joint Committee recommended that there is no possibility of converting the above said two lakes into a bird sanctuary

3) It is respectfully submitted that, the Department of Environment, Climate Change and Forests has initiated a consultative process with the Water Resource Department. Accordingly the Additional Chief Secretary to the Government, Water Resource Department was requested to analyze the feasibility of converting the lakes into bird sanctuary and issue No Objection Certificate in this regard for taking further action by the Environment, Climate Change and Forest Department.

4) The answering respondent respectfully submits that, the Water Resource Department has requested the Engineer-in Chief and Chief Engineer, Chennai -5 to analyze the feasibility of converting the lakes into bird sanctuary vide Government letter No. 13944/R2/2022-1, dated 12.08.2022 and report of the Engineer-in Chief is awaited.

5) It is respectfully submitted that, as the said feasibility report and the No Objection Certificate from the Water Resources Department is yet to be obtained, it is humbly prayed that the Honorable Tribunal may be pleased to the grant additional time and render justice.

Solemnly affirmed at Chennai,  
on this the            day of            ,  
2022 and signed his name in  
my presence.

  
ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF FORESTS  
AND MEMBER SECRETARY  
TAMIL NADU STATE WET LAND AUTHORITY  
CHENNAI

**BEFORE ME**